

[Translation]

Families Living in Jhuggi/Jhopries

2563. SHRI SUSHIL CHANDRA VARMA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of families and their percentage living in jhuggi-jhopardi in cities and the number of houses required to be constructed to fulfil the objective of providing proper housing to those families;

(b) the method by which the corporation of private sector can be taken to fulfil the objective to provide them proper housing;

(c) whether private sector would wish to earn profit from capital they have invested incase asked to construct houses; and

(d) if so, the incentives that can be given to achieve the objective as well as provide houses of Jhuggi dwellers?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGNON) : (a) The percentage of identified slum population in 1981 was estimated at about 17.5 percent of the total urban population whereas it has been estimated at about 21.5 percent in 1991.

Keeping in view the policies of planned growth of urbanisation, income support and poverty alleviation and together with steps to arrest the growth of slums in urban areas the Government decided to :

- (i) avoid forcible relocation or dishousing of slum dwellers;
- (ii) encourage in-situ upgradation, slum renovation and progressive housing development and conferment of occupancy rights wherever feasible and to undertake selective re-location with community involvement only or clearance of priority sites in public interest;
- (iii) expand provision of water supply, sanitation and other basic services in slums and other settlement occupied by the poor;

(b) to (d). The private developers and the organised sector will be encouraged to invest in various forms of housing and land development by access to finance, speedier approval of schemes and other forms of support, removal of constraints to assembly and development of land, while they will be induced to devote a significant proportion of the investment in housing for lower and middle income groups at affordable prices and conform to non-exploitative practices.

[English]

Idle Fruit Processing Industries

2564. SHRI BHOGENDRA JHA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to refer to the reply given dated 7 August, 1995 to Unstarred Question No.1171 and state :

(a) whether in view of the precious fruit processing industries lying idle in one of the most backward areas of the country, the Union Government and the N.G.D.C. are filling the viability report for rehabilitation of these three industries to be seen by the Co-operations or the State Government or under suitable terms and conditions to be leased to private individuals;

(b) if so, the details thereabout; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c) No proposal has been received for the rehabilitation of these three fruit & vegetable processing industries from the concerned societies or the State Government.

Demurrage at Ports

2565. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of SURFACE TRANSPORT be please to state :

(a) the demurrages incurred at the major ports during each of the last three years, port-wise;

(b) the reasons for the demurrages; and

(c) the remedial steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) The ports do not pay any demurrage. It is paid by the importers/exporters directly to the shipowners or their agents. No statistics of such transactions is being maintained by the ports.

(b) and (c) Do not arise.

Employment Opportunities

2566. SHRI UPENDRA NATH VERMA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the employment opportunities has increased in cities during the last three years;

(b) if so, the area where new opportunities of employment has been created;

(c) whether lakhs of labourers particularly textile labourers have lost their jobs due to continuous retrenchment during the last three years; and